

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1362/2011

GEETA & ORS.

Appellant(s)

VERSUS

FINANCIAL COMMNR.GOV.T.OF NCT DELHI & ORS.

Respondent(s)

Date : 29-03-2023 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. R. K. Gupta, Adv.
Ms. Bano Deswal, Adv.
Mr. Anil Gaur, Adv.
Mr. Ashish Kumar Pandey, Adv.
Mr. Aditya Mishra, Adv.
Mr. Aditya Hooda, Adv.
Mr. R. C. Kaushik, AOR

For Respondent(s) Mr. Shagun Ruhil, Adv.
Ms. Kusum Pandey, Adv.
Ms. Neetu Jain Gautam, Adv.
Mr. Abhay Kumar, AOR

Hon'ble Mr. Justice Rajesh Bindal pronounced the non-reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Aravind Kumar.

The appeal is dismissed in terms of the signed non-reportable judgment.

Pending applications, if any, shall also stand disposed of.

(INDU MARWAH)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER(NSH)

(Signed non-reportable judgment is placed on the file)